

Setting up of Cement plants in Orissa

5929. SHRI NITYANANDA
MISRA:
SHRI DAULAT SINHJI
JADEJA:

Will the Minister of INDUSTRY be pleased to state whether any new ce-

ment plants are proposed to be set up in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): Letters of Intent as detailed below have been issued for setting up new cement plants:—

Name of the party	Location
Steel Authority of India Ltd.	Clinkering plant at Chilhati District Bilaspur in M.P. Grinding Plant at Rourkela District Sundergarh in Orissa.
Industrial Development Corporation of Orissa Ltd.	Kutra Kiringsera in Distt. Sundergarh in Orissa.

Central Police Forces Called to Quell Disturbances and Firings made

5930. PROF. P. J. KURIEN: Will THE MINISTER OF HOME AFFAIRS be pleased to state:

(a) the number of times and places where the Central Police Forces were called for aid to State Governments in quelling disturbances this year;

(b) the number of times they opened fire and the casualties, resulting from their actions; and

(c) the number of casualties suffered by the Police forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) BSF and CRPF were called in aid of State Governments for maintenance of law and order 29 times at 17 places during 1981

(b) and (c). The CRPF/BSF units engaged in internal security duties resorted to firing seven times this year so far in which two civilians were killed and one was injured. Three force personnel were killed and five were injured.

Disposal of Military Gold Shortage Plant

5931. SHRI NIREN GHOSH:
SHRI M. V. CHANDRA-SHEKARA MURTHY-

Will the Minister of DEFENCE be pleased to state:

(a) whether C.B.I. is keeping a watch on four top defence officers and two railway officials for disposing of a military cold storage plant

(b) whether the plant was built on a railway land at Wadi Bunder, Bombay;

(c) whether the plant was sold at a throw away price of Rs. 1.68 lakhs;

(d) if so, to whom it was sold;

(e) whether 9,000 square meter land is in military possession since 1944; and

(f) whether the culprits have been apprehended?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (f). A statement is attached.